# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

# PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE MEMBER BENCH

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 219/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Pvt Ltd
NAME OF THE PETITIONER(S)	Intelligent Learning System Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

### **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpe	counsel for Petitioner	99818300	Sut.

### Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Ms. C. Shilpa, Ld. Counsel for the Applicant Company.

Post the case on 08.02.2018 for final hearing

Member (J)